RE. MATTER RELATING TO CONDUCT OF MPs AND MINISTERS IN THE HOUSE

MR. DEPUTY CHAIRMAN: Thank you. Now, we will start the discussion. Shri Dilip Tirkey. ...(*Interruptions*)...

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति जी, मेरा एक प्वाइंट ऑफ ऑर्डर है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: What is the point of order? ...(*Interruptions*)...

श्री नरेश अग्रवाल: माननीय उपसभापति जी, नियमावली में यह बड़ा साफ लिखा है कि सदस्य को कैसा आचरण रखना चाहिए और मंत्रियों के लिए और साफ लिखा हुआ है। यहां पर जिस तरीके से माननीय संसदीय कार्य राज्य मंत्री और आज जब लीडर ऑफ दि अपोज़िशन बोल रहे थे, तब वेंकैया जी सदस्यों को उकसा रहे थे। ...**(व्यवधान)**... श्रीमन्, वाकई में वह शोभनीय नहीं था। ...**(व्यवधान)**... अगर लीडर ऑफ दि अपोज़िशन बोल रहे थे ...**(व्यवधान)**...

श्री नारायण लाल पंचारिया (राजस्थान): सर, यह गलत है। ...**(व्यवधान)**...

श्री मेघराज जैन (मध्य प्रदेश): सर, यह असत्य है। ...**(व्यवधान)**...

श्री बसावाराज पाटिल (कर्णाटक): सर, यह असत्य है। ...**(व्यवधान)**...

श्री चुनीभाई कानजीभाई गोहेल (गुजरात): सर, यह असत्य है। ...**(व्यवधान)**...

श्री नरेश अग्रवाल: सर, आप इनका आचरण देख लीजिए । ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Why are you doing this? ...(*Interruptions*)... No, no. Why are you doing like this? ...(*Interruptions*)... I allowed him. ...(*Interruptions*)... I allowed him.

श्री आनन्द शर्मा (हिमाचल प्रदेश): सर, मंत्रियों का आचरण खराब है ...**(व्यवधान)**... संत्रियों का भी आचरण खराब है। ...**(व्यवधान)**...

श्री उपसभापति: आप सुनिए ...**(व्यवधान)**... आप सुनिए। ...**(व्यवधान)**... I allowed Shri Naresh Agrawal. So, please keep quiet. ...(*Interruptions*)...

श्री नरेश अग्रवाल: माननीय उपसभापति जी, ये सरकारी * जो हैं, ये सदन को चलने नहीं देना चाहते हैं। ...**(व्यवधान)**...

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, this is highly objectionable. ...(*Interruptions*)... सर, यह भाषा बिल्कुल unacceptable है। ...**(व्यवधान)**... सर, यह कैसी भाषा बोली जा रही है? ...**(व्यवधान)**...

---

*Expunged as ordered by the Chair.

श्री नरेश अग्रवालः * पार्लियामेंटरी शब्द है। **...(व्यवधान)...**

श्री मुख्तार अब्बास नक़वीः सर, सदन के अंदर यह किस तरह की भाषा बोली जा रही है और किस तरह का आचरण हो रहा है? **...(व्यवधान)...** क्या इस तरह की भाषा accept की जाएगी? **...(व्यवधान)...** आप किस तरह की भाषा बोल रहे हैं? **...(व्यवधान)...** यह भाषा ठीक नहीं है। **...(व्यवधान)...**

श्री नरेश अग्रवालः आप इसको निकलवा लीजिए। **...(व्यवधान)...** यह पार्लियामेंटरी शब्द है। **...(व्यवधान)...**

श्री मुख्तार अब्बास नक़वीः यह भाषा बिल्कुल ठीक नहीं है। **...(व्यवधान)...** सर, इसको सिर्फ expunge ही नहीं किया जाए, बल्कि इसके लिए हम apology **...(व्यवधान)...** इसके लिए apology की जरूरत है। **....(व्यवधान)...** .

MR. DEPUTY CHAIRMAN: Treasury Benches, please listen to me. ...(*Interruptions*)...

श्री नरेश अग्रवालः सर, * शब्द संसदीय शब्द है। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Treasury Benches, please listen to me. ...(*Interruptions*)... Please. ...(*Interruptions*)... I allowed Shri Naresh Agrawal to raise his point of order. You had no business, at that point of time, to create this kind of ruckus. You had no business to do that. Secondly, if Shri Naresh Agrawal has said something unparliamentary, I will go through the records and expunge it. No problem. I will go through it but let me listen to his point of order. ...(*Interruptions*)... Let me listen to his point of order. I will allow him also, but let me listen to his point of order. ...(*Interruptions*)...

प्रो. राम गोपाल यादव (उत्तर प्रदेश)**:** सर, इसके पहले सत्ता पक्ष के दो मेम्बर्स ने नरेश अग्रवाल को * कहा था। **....(व्यवधान)...** .

MR. DEPUTY CHAIRMAN : Let me listen to that. ...(*Interruptions*)...

श्री नरेश अग्रवालः माननीय उपसभापति जी, इन्होंने भी *शब्द कहा है। **...(व्यवधान)...** इधर के मैम्बर्स ने भी * शब्द कहा है, उसे भी देख लिया जाए। **...(व्यवधान)...** आज इस पर बहस हो जाए। **...(व्यवधान)...** बहस हो जाए आज।

MR. DEPUTY CHAIRMAN: Okay. Now, Mr. Ali Khan ...(*Interruptions*)... Mr. Ali Khan, you are not to talk to him. Go back to your seat. ...(*Interruptions*)...

श्री नरेश अग्रवालः 'ब्रोकर' शब्द पार्लियामेंटरी है या नहीं, आज इस पर बहस हो जाए। **...(व्यवधान)...**

---

*Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: Now, listen. Nareshji, let me complete. ...(*Interruptions*)... I will go through whatever has been said by both sides. I will examine it, but my point is... ...(*Interruptions*)... आप बैठिए।

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, what did he say? ...(*Interruptions*)... What did he say? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Sit down. ...(*Interruptions*)... Sit down, please. Let me complete. ...(*Interruptions*)... Tiwariji, you may sit down. ...(*Interruptions*)....

SHRI PRAMOD TIWARI: Sir, I will take my seat, but first I want to know what he said. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I will deal with that. Sit down. ...(*Interruptions*)... Nothing will go on record. Sit down. ...(*Interruptions*)... Nothing will go on record. Sit down. ...(*Interruptions*)... Now, please; Mr. Naresh Agrawal, I will allow you. Let me make it very clear, hon. Members; yes, Members may be agitated. On both sides, there may be reasons for agitation. I don't mind that and I have no problem with that. It is okay. It is a part of democracy. But, if I allow one Member to raise a point of order, I have to understand what he explains. Don't create problems at that point of time. Therefore, Shri Naresh Agrawal should complete what he has to say and after that, the Minister has a point of order; I will allow that too. ...(*Interruptions*).... Thirdly, from both sides, if anything unparliamentary has been said, I will definitely expunge it. Now, what is your point of order, Mr. Agrawal? You have to stick to the point.

श्री नरेश अग्रवालः मेरा पाइंट इतना ही है कि जब माननीय सदस्यों को कैसा आचरण करना चाहिए और माननीय मंत्री भी, जो इस सदन का सदस्य है और सदस्य होने के कारण ही मंत्री है, उसका आचरण कैसा होना चाहिए, वह दिया हुआ है। अगर आचरण ठीक नहीं है तो पीठ उसके आचरण को कैसे ठीक करेगी, सदस्य के खिलाफ कैसे कार्रवाई करेगी, यह भी नियमावली में दिया है। अब आप इंगित करेंगे, या निकालेंगे **...(व्यवधान)...** क्या निकालेंगे **...(व्यवधान)...** आज पूर्व संसदीय कार्य मंत्री, उन्होंने जब लीडर ऑफ अपोजिशन बोल रहे थे **...(व्यवधान)...**

श्री उपसभापतिः कब?

श्री नरेश अग्रवालः आज सुबह, 12.00 बजे। हम चेयर की बात कह रहे हैं। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: That is for everybody. ...(*Interruptions*)... When? Did it happen when I was in the Chair? ...(*Interruptions*)...

SHRI NARESH AGRAWAL: No, Sir. ...(*Interruptions*)... Mr. Chairman was in the Chair at that time. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: That you have to tell the hon. Chairman, not to me. ...(*Interruptions*)... I cannot.. ...(*Interruptions*)...

श्री नरेश अग्रवालः नहीं, श्रीमन्, यह रूलिंग गलत होगी।

MR. DEPUTY CHAIRMAN: No, no. ...(*Interruptions*)... लेकिन आप सुनिए कि जब चेयर पर चेयरमैन साहब बैठे थे, उस समय यदि कोई मैम्बर या मिनिस्टर ने कुछ बोला है तो मैं उसका कॉग्निजेंस कैसे ले सकता हूं? I cannot take cognizance of that....(*Interruptions*)... That point, if you would like, you can raise when the hon. Chairman is there because I have not seen it. I don't know. ...(*Interruptions*)... No. I am not allowing you to raise it now. ...(*Interruptions*)...

श्री नरेश अग्रवालः रूल 9 में यह स्पष्ट दिया है कि चेयर पर कोई भी बैठा हो, उसे वही पावर्स होंगी, वही स्थिति होगी **...(व्यवधान)...** उस समय सभापति महोदय बैठे हुए थे। इसका मतलब यह हो गया कि यदि कोई अधिष्ठाता मंडल का सदस्य यहां चेयर पर बैठा है और उसके सामने कोई बात हो जाए, उसके बाद आप चेयर पर आ जाएं तो क्या हम उस विषय को उठा नहीं सकते? **...(व्यवधान)...**

श्री उपसभापतिः उठा सकते हैं, यह मैंने बोला। ...(*Interruptions*)... How do I make a judgement? ...(*Interruptions*)... How do I pass a judgement on something which I don't know? ...(*Interruptions*)...

SHRI NARESH AGRAWAL: Sir, why do you underestimate yourself? ...(*Interruptions*)... इस समय आप ही हमारे लिए चेयरमैन हैं। **...(व्यवधान)...** आप चेयरमैन से कम नहीं हैं। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: No, no. You can take it up with the hon. Chairman. ...(*Interruptions*)... Now, what is your point of order, Mr. Minister?

SHRI MUKHTAR ABBAS NAQVI: Sir, my point of order is under Rule 238.

MR. DEPUTY CHAIRMAN: That is point of order!

SHRI MUKHTAR ABBAS NAQVI: Sir, it is 'to make a personal charge against a Member'. अभी नरेश अग्रवाल जी ने जिन शब्दों का इस्तेमाल किया, मैं उन्हें दोहराना नहीं चाहता हूं। **...(व्यवधान)...** उन्होंने कहा, कुछ सदस्यों के लिए कहा **...(व्यवधान)...** सरकारी * हैं।

MR. DEPUTY CHAIRMAN: Which word?

SHRI MUKHTAR ABBAS NAQVI: He said that Members of the BJP are sarkari *. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: A * means an *. ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: Yes, Sir. ...(*Interruptions*)... Please go through the records. ...(*Interruptions*)...

---

*Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: Yes. ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: This is very objectionable, very derogatory and unparliamentary too. ...(*Interruptions*)... I am requesting you ...(*Interruptions*).. I am requesting you not only to expunge it but we want an apology from the hon. Member also. ...(*Interruptions*)...

श्री उपसभापतिः "सरकारी *", is it unparliamentary? ...(*Interruptions*)... Is "* of *sarkar*" unparliamentary? Let me see. If it is unparliamentary, I will expunge. ...(*Interruptions*)... सुनिए, the point is, I want to be clear about it. इसमें लिखा है, if you are the "* of *poonjipatis*", that is, capitalists, it is an aspersion. If you say, "*sarkar ka* *", how can it be? ...(*Interruptions*)... You are *sarkari* people. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः इन्होंने कहा कि ये * हैं। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: No, no; I am only asking. ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: He never said, "सरकार के *" **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: I am only asking. ...(*Interruptions*)... That is not the ruling. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः ये ऑनरेबल मेम्बर्स हैं, and he says that the Members are *. ..(*Interruptions*).. How can he ..(*Interruptions*).

MR. DEPUTY CHAIRMAN: That is not a ruling. ...(*Interruptions*)... I am only asking. You have to explain. ...(*Interruptions*)... You go back. ...(*Interruptions*)... I am asking him a question. You go back. ...(*Interruptions*)... Hon. lady Member, you please go back. This is not good. You are an hon. lady Member. You behave properly. ...(*Interruptions*)... My question is to the hon. Minister himself. ...(*Interruptions*)... You, first of all, know that I do not know Hindi very much. I am only a टुकड़ा-टुकड़ा हिन्दी वाला। You know that. इसीलिए मैंने पूछा। इधर लिखा है **...(व्यवधान)...** इसमें "पूंजीपतियों का *" लिखा है। **...(व्यवधान)...** Please ..(*Interruptions*).. You sit down. I am only trying to understand. ..(*Interruptions*).. I have not given a ruling. ...(*Interruptions*)... My clarification is only this. You said "सरकार के *". In the book, "पूंजीपतियों का *" लिखा है, * of the capitalists. That is certainly derogatory. ...(*Interruptions*)... I am only asking you, if you say you are * of *sarkar*, is it derogatory? That is all what I am asking. Tell me. ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: Sir, '*' word itself is a derogatory word.

MR. DEPUTY CHAIRMAN: '*' *per se*. ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: And'*' word is unparliamentary. ...(*Interruptions*)...

---

*Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: Okay, that word itself is unparliamentary. ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: And the hon. Member has charged other hon. Members that they are '*', this is very derogatory and unparliamentary, and we want an apology from the hon. Member. ...(*Interruptions*)...

श्री नरेश अग्रवालः सर, में एक और बात पूछना चाहता हूँ। **...(व्यवधान)...** अगर सरकार **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Okay, I got it. ..(*Interruptions*).. No, no; let me say. ..(*Interruptions*).. Yes, I got it. On another occasion, in the Rajasthan Vidhan Sabha, "सरकार के *", they had declared it unparliamentary. It is clear. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... Let me complete. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... What is this? Let me complete this. ...(*Interruptions*)... You sit down. Let me complete this. What kind of indiscipline is this? Sit down. You are not allowing me to complete it. ...(*Interruptions*)... Let me complete. I am sorry ...(*Interruptions*)... This kind of indiscipline from the Treasury Benches ...(*Interruptions*)... Let me complete it. ...(*Interruptions*)... You don't allow me to complete it. ...(*Interruptions*)... You raised a point of order and you don't allow me to complete it. ...(*Interruptions*)... Not only that, मैंने पहले बोला "सरकारी *" is unparliamentary. Further, सदस्य के लिए कहा गया है तो * itself is unparliamentary. ...(*Interruptions*)... So, that is expunged. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... What is this? ...(*Interruptions*)... Sit down. ...(*Interruptions*)... नरेश जी, हो गया। **...(व्यवधान)...**

SHRI ANAND SHARMA: Sir, I want to say something. ...(*Interruptions*)..

MR. DEPUTY CHAIRMAN: What is your point of order? ...(*Interruptions*)... Otherwise, I will not ask...(*Interruptions*)...

SHRI ANAND SHARMA: A clarification to what you have said. ...(*Interruptions*)... I have definitely a point of order. ...(*Interruptions*)... I would seek your permission to ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: What is your point of order? ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, but, before that, I want to be enlightened by the Chair. ...(*Interruptions*)... There is a famous street called 'Dalal Street'. ...(*Interruptions*)... How would we refer to that? ...(*Interruptions*).. "Dalal" is a surname in many States. ...(*Interruptions*)...

---

*Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: When * is applied to a Member, then it is unparliamentary. ...(*Interruptions*)... That is what is given in the Book. ...(*Interruptions*)... छोड़ो; यह lighter sense में लो। **...(व्यवधान)...**

श्री नरेश अग्रवाल: जैन साहब, नाराज बहुत होते हैं।

श्री आनन्द शर्मा: जैन साहब, आप तो योद्धा की तरह से कूद पड़ते हो **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Anand Sharmaji, when * is applied to a Member, it is unparliamentary. ...(*Interruptions*)... That is what is given in the Book. ...(*Interruptions*)... I saw it in the Book. ...(*Interruptions*)..

SHRI ANAND SHARMA: Sir, I have a point of order.

MR. DEPUTY CHAIRMAN: Okay.

SHRI ANAND SHARMA: Sir, it is under Article 300A and Article 21 of the Constitution. Article 300A of the Constitution says that no person shall be deprived of his property save by authority of law. Neither the Constitution nor the law gives any authority to the Prime Minister or to the Government to deprive the people of their property, particularly the bank account holders of their money. ...(*Interruptions*)... Sir, this is the Constitution. ...(*Interruptions*)... This is a point of order. ...(*Interruptions*)..

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री (श्री अनिल माधव दवे): क्या discussion चालू हो गया?**....(व्यवधान)...**

श्री आनन्द शर्मा: पाइंट ऑफ आर्डर है यह, आप इनको बिठा लें। Sir, I want a ruling on this because the Banking Regulation Act, the RBI Act and the Constitution of India do not vest the Prime Minister or the Finance Minister of the Government collectively with any power or authority to deprive people access to their own property, that is, their money lying in their own bank deposit accounts or to ration that in any manner. Along with that, Sir, my point of order is...(*Interruptions*)... Article 21 of the Constitution says that no person shall be deprived of his life or personal liberty ...(*Interruptions*)... Eighty people have died. ...(*Interruptions*)... Sir, this is what has happened. ...(*Interruptions*)... There are 34 notifications or circulars. ...(*Interruptions*)... The Chair may kindly listen to my submission. ...(*Interruptions*)... Sir, the Government has not tabled even one notification or one circular in the House. ...(*Interruptions*)... Not even one notification. ...(*Interruptions*)... On RBI notifications, there is a Report of the Committee on Subordinate Legislation saying that they have to ...(*Interruptions*)... And all the circulars have to be tabled in the House. ...(*Interruptions*)... Sir, since 8th November, the first RBI circular ...(*Interruptions*)... Until now, combined with the Finance Ministry's 23 circulars and the circulars of the RBI, there are 34 notifications in all. Not even one has been tabled in this House.

*Expunged as ordered by the Chair.

...(*Interruptions*)... It is not only the Prime Minister not coming and explaining... (*Interruptions*)... Where are the notifications? ...(*Interruptions*)... It is the illegality that is being committed. ...(*Interruptions*)... Sir, I want a ruling whether this Government has any right to deprive people of their property. ...(*Interruptions*)... Article 360 empowers the Government to impose financial emergency. Even in the event of a financial emergency, austerity measures can be imposed; State can give directions. But it has to be with the approval of the President, and the salaries of the Government employees only can be reduced when there is a financial emergency. ...(*Interruptions*)... Sir, here, provisions of financial emergency are being misused by this Government without invoking or imposing or proclaiming. ...(*Interruptions*)... Sir, I am very clear that it is an illegality. ...(*Interruptions*)... There is no law. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: All right. ...(*Interruptions*)... I got your point. ...(*Interruptions*)... I understood your point. ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, we want a ruling on this. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I will give a ruling. ...(*Interruptions*)... I understood your point. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... Naqviji, ask them to sit down. ...(*Interruptions*).. Please listen. ...(*Interruptions*)... Mr. Anand Sharma, I am not an advocate, but you have raised a very substantial and fundamental point. I agree. I am not saying that it is irrelevant. But this is a matter which falls within the scope of the discussion which we have taken up. ...(*Interruptions*)... Please let me complete. ...(*Interruptions*)... That is the very crux of the discussion. You have given a notice on Demonetisation and that was the Suspension Notice also. On the basis of that, we have started a discussion. Within the scope of that discussion, all these things, the legality or otherwise, of Demonetisation scheme can be discussed threadbare here and the Government is expected to give a reply to that. ...(*Interruptions*)... Let me complete. ...(*Interruptions*)... Since it is a matter which is already before the House and under discussion, I cannot give a ruling on that. ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, it is a violation of the Constitution. ...(*Interruptions*)..

MR. DEPUTY CHAIRMAN: It is for the Government to do that now. ...(*Interruptions*)... I am not giving a ruling on that. ...(*Interruptions*)... It is a matter under discussion. ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, it is a point of order. ...(*Interruptions*)... It has nothing to do with the discussion. ...(*Interruptions*)... I am talking about the illegality. ...(*Interruptions*)...

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): There is no notification. ...(*Interruptions*)... अभी तक हाउस में लेकर नहीं आए हैं।**...(व्यवधान)...** बाहर आदेश जारी कर रहे हैं, उसे हाउस के सामने रखना चाहिए। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: For that, you continue the discussion. ...(*Interruptions*)...

श्री सतीश चंद्र मिश्राः हाउस नोटिफाई हो गया था, उसके बाद इन्होंने 8 तारीख को बाहर आदेश जारी किया, हाउस का contempt किया। **...(व्यवधान)...**

श्री उपसभापतिः इसलिए मैं कह रहा हूं कि **...(व्यवधान)...**

श्री सतीश चंद्र मिश्राः उसके बाद जब हाउस चल रहा है, तब भी प्रधान मंत्री जी यहां नहीं आते हैं, यहां पर place भी नहीं करते हैं। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: I agree.

श्री सतीश चंद्र मिश्राः इस तरह का कोई नोटिफिकेशन हाउस में नहीं लाया जा रहा है। इसमें डिस्कशन की बात क्या, question is this.

श्री उपसभापतिः मिश्रा जी, सुनिए। **...(व्यवधान)...**

SHRI SATISH CHANDRA MISRA: You are depriving the country and you are depriving the poor men of their money which is in their banks.

MR. DEPUTY CHAIRMAN: Now listen. ...(*Interruptions*)... अब सुनिए। That is what I am saying. ...(*Interruptions*)...

SHRI SATISH CHANDRA MISRA: That has been done without any order and without any legal document which is placed before the House. ...(*Interruptions*)... They are depriving them. ...(*Interruptions*)... That is the question. ...(*Interruptions*)...

श्री उपसभापतिः आप सुनिए। **...(व्यवधान)...** That is why I said that. ... I said that I am not saying that the point raised is irrelevant. ...(*Interruptions*)... I am not saying that. ...(*Interruptions*)... But, this is a point of discussion. ...(*Interruptions*)..

श्री सतीश चंद्र मिश्राः प्रधान मंत्री जी को यहां होना चाहिए। ये बताएं तो सही कि **...(व्यवधान)...** बाहर बोलते हैं, यहां पर क्यों नहीं बोल रहे हैं? यहां पर क्यों नहीं आ रहे हैं? **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: This is to be discussed here. ...(*Interruptions*)... It is for the Government to give a reply to that. ...(*Interruptions*)... It is not for the Chair. ...(*Interruptions*)... The Chair cannot give a reply to that. ...(*Interruptions*)... I will allow you. ...(*Interruptions*)... Let me complete it. ...(*Interruptions*)... You see the Chair is not to go into the pros and cons, merit or demerit, legality or otherwise, of a point of discussion, which is before the House. ...(*Interruptions*)... That is my point. That is to be settled between the Opposition Benches and the Treasury Benches. ...(*Interruptions*)... You discuss and sort it out. It is not for the Chair to answer that. ...(*Interruptions*)... That is what I am saying. ...(*Interruptions*)... Start the discussion. ...(*Interruptions*)...

श्री सतीश चंद्र मिश्राः किसके साथ करेंगे? प्रधान मंत्री जी हैं नहीं, किसके साथ discuss करें? जिन्होंने आदेश जारी किया, **...(व्यवधान)...** मंच पर बोलते हैं, सरकारी कार्यक्रमों में भाषण देते हैं, यहां पर नहीं आते हैं। **...(व्यवधान)...**

श्री नीरज शेखर (उत्तर प्रदेश)**:** प्रधान मंत्री जी लाइब्रेरी में बोल रहे हैं, यहां पर क्यों नहीं आते? **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Start the discussion. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः सर, आप इनसे कहिए, चर्चा शुरू करें। **...(व्यवधान)...** Resume the discussion and then, we will give the reply. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Now, LoP. ...(*Interruptions*)... I have called the LoP. ...(*Interruptions*)... The LoP can stand up and speak even without point of order. ...(*Interruptions*)... Now, the LoP. ...(*Interruptions*)... I have called the LoP. ...(*Interruptions*)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: The LoP, please. ...(*Interruptions*)... The LoP can stand up and say even without point of order. ...(*Interruptions*)...

श्री गुलाम नबी आज़ादः सर, तीन-चार चीजें इस सदन में स्पष्ट होनी चाहिए। सब लोग प्रधान मंत्री जी का आदर करते हैं। **...(व्यवधान)...**

†**جناب غلام نبی آزاد:** سر، تین چار چیزیں اس سدن میں صاف ہونی چاہئیں۔ سب لوگ پردھان منتری جی کا آدر کرتے ہیں ---(مداخلت)----

श्री राम विचार नेताम (छत्तीसगढ़)**:** आप बहस करिए। **...(व्यवधान)...** सर, पूरा देश हंस रहा है। **...(व्यवधान)...**

श्री मेघराज जैनः उपसभापति महोदय **...(व्यवधान)...**

श्री शंकरभाई एन. वेगड़ (गुजरात)**:** सर, ये बार-बार क्यों बोल रहे हैं? **...(व्यवधान)...**

श्री सतीश चंद्र मिश्राः सर, ये आदर नहीं करते हैं, इसलिए खड़े हो गए हैं। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: No, no. ...(*Interruptions*)... Listen. ...(*Interruptions*)... The LoP is speaking; you have to listen. ...(*Interruptions*)... When the LoP is speaking, you have to listen. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... Let us keep the decorum of the House. ...(*Interruptions*)... The LoP is speaking; please listen. ...(*Interruptions*)...

---

† Transliteration in Urdu script.

SHRI BHUPENDER YADAV (Rajasthan): Sir, please allow this side also. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Yes; after he completes, I will come to you. ...(*Interruptions*)... Okay. ...(*Interruptions*)... I will also allow from both sides. ...(*Interruptions*)... Now, please. ...(*Interruptions*)... आप सुनिए। ...(*Interruptions*)... If you want, I will allow you after that but when the LoP.....(*Interruptions*)... See, the convention of this House is that the LoP and the LoH will be heard. So, sit down, please. ...(*Interruptions*)...

श्री गुलाम नबी आज़ादः सर, मुझे नहीं मालूम था कि मैं कहूंगा कि हम प्रधान मंत्री का आदर करेंगे और भारतीय जनता पार्टी को उस पर आपत्ति होगी। **...(व्यवधान)...** ठीक है, आप नहीं करते, तो बहुत अच्छी बात है। उस पर भी आपको आपत्ति हुई । **...(व्यवधान)...**

सर, तीन-चार चीजों का अभी तक स्पष्टीकरण नहीं दिया गया है। एक तो नोटिफिकेशन हो गया इस पार्लियामेंट के शुरू होने का और समन issue हो गए, उसकी बाद अनाउंसमेंट की। नॉर्मली अगर समन भी issue नहीं होते हैं, तो भी माननीय प्रधान मंत्री जी, अगर कभी भी इस तरह की बड़ी अनाउंसमेंट करते हैं **...(व्यवधान)...** जब भी हाउस मिलता है, तो प्रधान मंत्री स्टेटमेंट देते हैं। **...(व्यवधान)...**

† **جناب غلام نبی آزاد:** سر، مجھے نہیں معلوم تھا کہ میں کہوں گا کہ ہم پردھان منتری کا آدر کریں گے اور بھارتیہ جنتا پارٹی کو اس پر آپتّ ی ہوگی ---(مداخلت)--- ٹھیک ہے، آپ نہیں کرتے، تو بہت اچھی بات ہے۔ اس پر بھی آپ کو آپتّ ی ہوئی---(مداخلت)---

سر، تین چار چیزوں کا ابھی تک اسپشٹی -کرن نہیں دیا گیا ہے۔ ایک تو نوٹیفکیشن ہو گیا اس پارلیمنٹ کے شروع ہونے کا اور سمن ایشو ہو گئے، اس کے بعد اناؤنسمینٹ کی۔ نارملی اگر سمن بھی ایشو نہیں ہوتے ہیں، تو بھی مانّئے پردھان منتری جی، اگر کبھی بھی اس طرح کی بڑی اناؤنسمینٹ کرتے ہیں ---(مداخلت)--- جب بھی ہاؤس ملتا ہے، تو پردھان منتری اسٹیٹمینٹ دیتے ہیں ---(مداخلت)---

श्री मेघराज जैनः यह बात आप हाउस में पहले भी उठा चुके हैं। **...(व्यवधान)...**

श्री शंकरभाई एन. वेगड़ः सर, ये बार-बार क्यों बोल रहे हैं? **...(व्यवधान)...**

श्री राज बब्बर (उत्तराखंड)**:** अगर आप LoP को नहीं बोलने देंगे, तो हम भी आपको बोलने नहीं देंगे। **...(व्यवधान)...**

---

† Transliteration in Urdu script.

श्री गुलाम नबी आज़ादः यह पहली दफा हुआ ...**(व्यवधान)**... यह पहली दफा हुआ ...**(व्यवधान)**... यह पहली दफा हुआ कि इतनी बड़ी अनाउंसमेंट के बाद प्रधान मंत्री ने न इस हाउस में, न दूसरे सदन में कोई स्टेटमेंट दिया है। ....**(व्यवधान)**... यह पहली बार हुआ है। दूसरी बात यह है कि ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** یہ پہلی دفعہ ہوا ---(مداخلت)--- یہ پہلی دفعہ ہوا ---(مداخلت)--- یہ پہلی دفعہ ہوا کہ اتنی بڑی اناؤنسمینٹ کے بعد پردھان منتری نے اس ہاؤس میں، نہ دوسرے سدن میں کوئی اسٹیٹمینٹ دیا ہے ---(مداخلت)--- یہ پہلی بار ہوا ہے۔ دوسری بات یہ ہے کہ ---(مداخلت)---

श्री उपसभापतिः इसीलिए डिस्कशन शुरू करिए, प्रधान मंत्री जी सदन में आएंगे। ...**(व्यवधान)**...

श्री गुलाम नबी आज़ादः इसीलिए हमारी मांग पहले दिन से है कि चर्चा दोनों सदनों में होनी चाहिए, लेकिन जिस नेता ने, जिस लीडर ने अनाउंसमेंट की है, वह हाउस में मौजूद होना चाहिए। ...**(व्यवधान)**... क्योंकि आम तौर पर यह बताया जाता है कि केबिनेट को मालूम नहीं था, वित्त मंत्री को मालूम नहीं था, किसी को मालूम नहीं था। जब किसी को भी मालूम नहीं था और जिसको मालूम नहीं था, तो वह कैसे सवालों के जवाब दे सकता है? ...**(व्यवधान)**... जवाब वही दे सकता है, जिसने अनाउंसमेंट की है। ...**(व्यवधान)**... इसीलिए शुरू से ही हमारी मांग यही है कि प्रधान मंत्री जी सदन में आएं। ...**(व्यवधान)**... वे सबके भाषण सुनें और इसका उत्तर दें। ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** اسی لئے ہماری مانگ پہلے دن سے ہے کہ چرچہ دونوں سدنوں میں ہونی چاہئے، لیکن جس نیتا نے، جس لیڈر نے اناؤنسمینٹ کی ہے، وہ ہاؤس میں موجود ہونا چاہئے ---(مداخلت)--- کیوں کہ عام طور پر یہ بتایا جاتا ہے کہ کیبنیٹ کو معلوم نہیں تھا، فائنینس منسٹر کو معلوم نہیں تھا، کسی کو معلوم نہیں تھا۔ جب کسی کو بھی معلوم نہیں تھا اور جس کو معلوم نہیں تھا، تو وہ کیسے سوالوں کے جواب دے سکتا ہے؟ ---(مداخلت)--- جواب وہی دے سکتا ہے، جس نے اناؤنسمینٹ کی ہے ---(مداخلت)--- اسی لئے شروع سے ہی ہماری مانگ یہی ہے کہ پردھان منتری جی سدن میں آئیں ---(مداخلت)--- وہ سب کے بھاشن سنیں اور اس کا جواب دیں ---(مداخلت)---

श्री उपसभापतिः गुलाम नबी जी ...**(व्यवधान)**... गुलाम नबी जी ...**(व्यवधान)**...

श्री शंकरभाई एन. वेगड़ः पूरे दिन चर्चा चली ...**(व्यवधान)**... आपने पूरे दिन चर्चा की ...**(व्यवधान)**...

---

† Transliteration in Urdu script.

श्री गुलाम नबी आज़ाद: यह कैसे हो सकता है कि प्रधान मंत्री जी पार्लियामेंट की लाइब्रेरी तक में बोलते हैं ...**(व्यवधान)**... वे अपोज़िशन पर आरोप लगाते हैं। ...**(व्यवधान)**... माननीय प्रधान मंत्री जी यू.पी. की हर एक मीटिंग में अपोज़िशन पर आरोप लगाते हैं ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** یہ کیسے ہو سکتا ہے کہ پردھان منتری جی پارلمینٹ کی لائبریری تک میں بولتے ہیں---(مداخلت)--- وہ اپوزیشن پر آروپ لگاتے ہیں۔ ---(مداخلت)--- مانئے پردھان منتری جی یو۔پی۔ کی ہر ایک میٹنگ میں اپوزیشن پر آروپ لگاتے ہیں ---(مداخلت)---

श्री उपसभापति: गुलाम नबी जी ...**(व्यवधान)**... गुलाम नबी जी, प्लीज़ ...**(व्यवधान)**...

श्री गुलाम नबी आज़ाद: लेकिन सदन में नहीं आते हैं। ...**(व्यवधान)**... यह सदन उनके लिए भी कोई मान्यता रखता है? ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** لیکن سدن میں نہیں آتے ہیں ---(مداخلت)--- یہ سدن ان کے لئے بھی کوئی مانیتا رکھتا ہے؟ ---(مداخلت)---

श्री उपसभापति: आप सुनिए। ...**(व्यवधान)**...

श्री गुलाम नबी आज़ाद: सर, जब प्रधान मंत्री जी पहली दफा पार्लियामेंट में आए थे, तो उन्होंने सिर झुकाकर नमन किया था। ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** سر، جب پردھان منتری جی پہلی دفعہ پارلیمنٹ میں آئے تھے، تو انہوں نے سر جھکا کر نمن کیا تھا ---(مداخلت)---

MR. DEPUTY CHAIRMAN: No. ...(*Interruptions*)... It is not like that. ...(*Interruptions*)... That is not like that. ...(*Interruptions*)... No. ...(*Interruptions*)...

श्री गुलाम नबी आज़ाद: वह सिर नमन कहां गया? ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** وہ سر نمن کہاں گیا؟ ---(مداخلت)---

MR. DEPUTY CHAIRMAN: The Leader of the House has already said that the Pradhan Mantri will come and intervene. ...(*Interruptions*)... I will allow you. ...(*Interruptions*)... Please. ...(*Interruptions*)...

श्री गुलाम नबी आज़ाद: प्रधान मंत्री जी लाइब्रेरी में भाषण देते हैं ...**(व्यवधान)**... लेकिन सदन में नहीं आते। ...**(व्यवधान)**...

† **جناب غلام نبی آزاد:** پردھان منتری جی لائبریری میں بھاشن دیتے ہیں ---(مداخلت)--- لیکن سدن میں نہیں آتے ---(مداخلت)---

† Transliteration in Urdu script.

श्री मुख्तार अब्बास नक़वीः आपके हर सवाल का जवाब देंगे। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Naqviji. ...(*Interruptions*)... No, no. ...(*Interruptions*)... Naqviji. ...(*Interruptions*)... No, please. ...(*Interruptions*)... No, please. ...(*Interruptions*)... This is not fair. ...(*Interruptions*)... This is not fair. ...(*Interruptions*)... What is it? Naqviji, I want to hear you. ...(*Interruptions*)... I want to hear you. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः प्रधान मंत्री जी सदन में आएंगे। आपके हर सवाल का जवाब देंगे, यह कहा जा चुका है। **...(व्यवधान)...** आपका आक्रोश जो है, वह काले धन के कुबेरों की कंगाली को लेकर है। **...(व्यवधान)...** आपका जो आक्रोश है **...(व्यवधान)...** वह जो काले धन की नाकेबंदी हुई है, उसको लेकर है। **...(व्यवधान)...** आपको जनता के आक्रोश को सड़क पर झेलना पड़ा। **...(व्यवधान)...** आप जब सड़क पर पूरी तरह से फेल हो गए हैं, तो संसद को आप चर्चा के बजाय चुहलबाज़ी का हिस्सा बना रहे हैं। **...(व्यवधान)...** हमारी आपसे अपील है कि आप चर्चा शुरू करिए। **...(व्यवधान)...** प्रधान मंत्री जी भी जवाब देंगे, वित्त मंत्री जी भी जवाब देंगे और आपको हर सवाल का माकूल जवाब मिलेगा। **...(व्यवधान)...**

श्री उपसभापतिः आप सुनिए। **...(व्यवधान)...** I want to hear that, please. ...(*Interruptions*)... I want to hear that. ...(*Interruptions*)... I want to listen to that. ...(*Interruptions*)... No, no. ...(*Interruptions*)... Mr. Ali Khan. ...(*Interruptions*)...

श्री मुख्तार अब्बास नक़वीः सर, दिक्कत यही है कि ये सुनाना **...(व्यवधान)...** चाहते हैं, लेकिन सुनना नहीं चाहते। **...(व्यवधान)...** ये चाहते हैं कि केवल अपनी बात कहें और walk out कर जाएं। **...(व्यवधान)...** हमारा कहना है कि आप सुनाइए और सुनिए भी **...(व्यवधान)...** हमारी आप से अपील है कि चर्चा अभी शुरू कीजिए। **...(व्यवधान)...** जो सदस्य बोलना चाहते हैं, वे बोलें **...(व्यवधान)...** जो सदस्य चर्चा में भाग लेना चाहते हैं, लें **...(व्यवधान)...** लेकिन आप चर्चा तत्काल शुरू कर दीजिए। **...(व्यवधान)...** ये टुकड़ों में जो चर्चा हो रही है, **...(व्यवधान)...** ये पाटर्स में जो discussion हो रहा है, यह ठीक नहीं है। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: This is unfair. ...(*Interruptions*)... Listen... (*Interruptions*)... Listen...(*Interruptions*)... Mr. Ali Khan. ...(*Interruptions*)... Mr. Ali Khan. ...(*Interruptions*)... Wait. ...(*Interruptions*)... Wait. ...(*Interruptions*)... सुनिए, सुनिए **...(व्यवधान)...** Please. ...(*Interruptions*)... Now, please...(*Interruptions*)... This is unfair. ...(*Interruptions*)... I heard this side, the LoP, but you are not allowing me to hear the other side. ...(*Interruptions*)... That is unfair. ...(*Interruptions*)... I heard the Opposition side. I understood the argument. ...(*Interruptions*)... I want to know from their side, the reaction, which you are not allowing. ...(*Interruptions*)... You are not allowing that. ...(*Interruptions*)... This is unfair. ...(*Interruptions*)... This is unfair. ...(*Interruptions*)... The Treasury Bench is also creating problem. ...(*Interruptions*)... You are also creating problem. ...(*Interruptions*)... Mr. Nadda. ...(*Interruptions*)... What do you want to say? ...(*Interruptions*)... Yes; Shri J. P. Nadda. ...(*Interruptions*)...

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, when the Leader of the Opposition speaks, we hear. ...(*Interruptions*)... Now, this is their turn that they should hear us. When our leaders speak, they should be allowed to speak. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Naddaji...(*Interruptions*)... Okay. ...(*Interruptions*)... Why is the hon. lady Member angry? ...(*Interruptions*)... Is she angry with me? ...(*Interruptions*)... With whom are you angry? With me or at...(*Interruptions*)... I am not understanding. ...(*Interruptions*)...

The House is adjourned till 11.00 a.m. on Tuesday, the 29th November, 2016.

The House then adjourned at thirty-three minutes past two of the clock till eleven of the clock on Tuesday, the 29th November, 2016.